

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 17/08	TP 12/16	Hearing	397/ 398	Karnataka State Industrial Investment & Dev. Corpn. Vs. Bhadravathi Balaji Oil Palms Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Sechin Vasudev

Respondent

[Signature]

Counsel for petitioner is present. Counsel for R-1 and 3 to 6 is present. Both sides are directed to get ready to proceed with the matter and no further adjournment will be given.

List it on 08.06.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)